

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 28/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 53/2008		
NAME OF THE COMPANY	Vision Broadband Services Pvt Ltd		
NAME OF THE PETITIONER(S)	SY Sri Kumar		
NAME OF THE RESPONDENT(S)	Vision Broadband Services Pvt Ltd & (03) Others		
UNDER SECTION	397/398		

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Thansi Laxmi (PCS)		mail@harlishkumal-com	101
for V. Hasiish Kuması	Advocate	9848019373	
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## Counsel for Respondent(s):

Name of the C	Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Ryn In &	US Peyn Respondets 1-3	Advocate	Vbrajn @gmil. cm 9849 (2094)	22
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## **ORDER**

Heard Ms.Jhansi Laxmi Learned PCS for the Petitioner on behalf of Mr. V.Harish Kumar Learned Counsel for the Petitioner, Mr.V.B.Raju Learned Counsel for the Respondents.

At the request of Both the learned counsels, submitted that the issue is under settlement. Directed the Counsels to submit the settlement proposal by the next date of hearing.

Post the case on 05.03.2018

Member (T)

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Member (J)